

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. †1424
TO BE ANSWERED ON 09.02.2026**

Allocation and Progress of the Khelo India Scheme

†1424. SHRI SANJAY UTTAMRAO DESHMUKH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the funds allocated under the Khelo India Scheme during the last five years and the current year, year and State/UT-wise, particularly in Maharashtra;

(b) the details of the funds utilised under the Khelo India Scheme during the said period, sports and other work-wise particularly in Maharashtra;

(c) the details of the number of schemes which are currently operational in Maharashtra under the said project, particularly in Washim-Yavatmal Lok Sabha Constituency, district-wise;

(d) whether any proposal of State Government of Maharashtra for infrastructure development or assistance to the sportspersons under Khelo India is pending with the Government and if so, the details thereof;

(e) the details of the steps taken/being taken by the Government to strengthen grassroots level sports along with promoting traditional and indigenous sports; and

(f) the details of the steps taken/being taken for the selection of Sportspersons under the Scheme along with ensuring regional balance as well?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) and (b) Funds are allocated Scheme-wise and not State/UT-wise under the Khelo India Scheme in this Ministry. The details of funds allocated and expenditure incurred under Khelo India Scheme, during the last five years and the current year across the country, including in the State of Maharashtra, are as under:

(amount in ₹ crore)

Financial Year	Funds allocated	Expenditure incurred
2020-21	328.77	338.06
2021-22	869.00	764.29
2022-23	600.00	596.39
2023-24	880.00	872.20
2024-25	746.54	620.75
2025-26	700.00	628.91 (as on 15.01.2026)

(c) The details of all sports facilities under the Khelo India Scheme, such as Sports Infrastructure, Khelo India Centres (KIC), Khelo India State Centres of Excellence (KISCE) and Khelo India Accredited Academies (KIAA), across the country, including in the State of Maharashtra, are available in the public domain on the dashboard of the Ministry at <https://dashboard.kheloindia.gov.in>.

(d) The receipt of project proposals from the State/UT Governments and other eligible entities is a continual process. The Khelo India Scheme caters to the needs of the entire country within its allocated budget for activities/programmes. The proposals received from the State/UT Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility, and availability of funds under the Scheme.

(e) and (f) ‘Sports’ being a State subject, the responsibility of development of sports, including strengthening grassroots level sports along with promoting traditional and indigenous sports and selection of sportspersons along with ensuring regional balance, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs and Sports implements the following schemes for development of sports in the country, including in the State of Maharashtra:

- (i) Khelo India – National Programme for Development of Sports;**
- (ii) Assistance to National Sports Federations (NSFs);**

- (iii) Cash Incentives to Medal Winners in International Sports Events and their coaches;**
- (iv) National Sports Awards;**
- (v) Pension to Meritorious Sportspersons;**
- (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;**
- (vii) National Sports Development Fund;**
- (viii) Running Sports Training centres through Sports Authority of India (SAI); and**
- (ix) National Centre for Sports Science and Research (NCSSR).**

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

Under the “Talent Identification and Development” sub-component of the Khelo India Scheme, identification and nurturing of sporting talent at the grassroots levels is done across the country, including in the State of Maharashtra. In addition, Sports Authority of India (SAI), an autonomous organisation under the aegis of Ministry of Youth Affairs and Sports, implements the schemes of SAI Training Centres (STC) and Indigenous Games and Martial Arts (IGMA) across the country, including in the State of Maharashtra, to identify talented sportspersons and nurture them in various age groups.

In addition, one of the sub-components of the Khelo India Scheme, “Promotion of rural and indigenous/tribal games”, is specifically dedicated to the development of traditional sports in the country. The indigenous/traditional sports disciplines of Mallakhamb, Kalaripayattu, Gatka, Thang-Ta, Yogasana and Silambam have been identified for promotion by this Ministry under the Khelo India Scheme.
